## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 154(ND)2013 CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN Hon'ble Member (J)

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2016

NAME OF THE COMPANY:

Mr. Nitin Goenka

Vs.

M/s. Goenka Diamond and Jewels Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

L Rangen by Advock lehton.

2. R.K.Guyll Advock lehton.

3. Abray Pratap Birgh

W. Nikita Agamal

ORDER

Petitioner present. At the request of the letitioner the matter is posted to 31.08.2016 at 10.30 AM.

[ R. VARDHARAJAN] MEMBER(J)

(R.VARADHARADA)

[S.K. MOHAPATRA] MEMBER(T)

Date:20.07.2017 [ravi]